

SL. No.109

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.12.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/240/2021
NAME OF THE COMPANY	Pradeep Kumar Sekar & Solar Semiconductor Energy Systems(India) Pvt Ltd
NAME OF THE PETITIONER(S)	Orix Leasing & Financial Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Pradeep Kumar Sekar & Solar Semiconductor Energy Systems(India) Pvt Ltd
UNDER SECTION	95 of IBC

ORDER

Ld. Counsels for both sides present.

It is found from the records that as per the order of the Hon’ble Supreme Court in Civil Appeal No. 2210/2021, the order passed by the Hon’ble NCLAT, Chennai had been stayed.

In the light of the same, list this matter on 05.01.2023.

Sd/-

MEMBER TECHNICAL

Sd/-

MEMBER JUDICIAL